

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.08.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5362 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Infinite Pinnacle Private Limited Vs. Mart Overseas Private Limited	Prakhyat Sharma
2.	I.A. No. 5389 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1166 of 2026	Kanishka Salwan Vs. RCM Finance & Leasing Pvt Ltd & Ors	Pankaj Walia
3.	I.A. No. 5390 of 2026 in Comp. App. (AT) No. ____ of 2026	Sneha Lakhani & Ors. Vs. Nosso Vagator Hotels and Resorts Private Limited & Ors.	Tarak Shah
4.	I.A. No. 5391 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rumit Life Care Vs. Shari Pharmachem Pvt. Ltd.	Tarak Shah
5.	I.A. No. 5392 of 2026 in Comp. App. (AT) No. ____ of 2026	Yash Bhupesh Gupta & Others Vs. Antariksh Softech Private Limited & Ors	S Kishandan
6.	I.A. No. 5393 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ramaa Capital Vs. Gaudium IVF & Women Health Ltd.	Rehaan Shaikh
7.	I.A. No. 5394 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Private Limited and Others Vs. Vinod Kumar (Through LRs)	Sunil Kumar Sharma

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Assistant Registrar